GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA

UNSTARRED QUESTION NO. 2738

TO BE ANSWERED ON MARCH 17, 2022

CONSTRUCTION OF HOUSES UNDER PMAY

NO. 2738. SHRI UPENDRA SINGH RAWAT:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of affordable houses constructed under the Pradhan Mantri Awas Yojana (PMAY) for the benefit of urban poor during each of the last three years particularly in Uttar Pradesh, State/UT-wise;
- (b) whether the Government has any time frame for completion of the yojana and if so, the details thereof;
- (c) the new targets fixed under the yojana for the next three years, year/State/UT-wise; and
- (d) the proposed action plan to achieve the desired targets?

ANSWER

THE MINISTER OF STATE IN THE

MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI KAUSHAL KISHORE)

- (a): The State/ Union Territory (UT)-wise total number of affordable houses constructed under Pradhan Mantri Awas Yojana - Urban (PMAY-U) during each of the last three years including Uttar Pradesh is at Annexure.
- (b) to (d): So far, out of 1.15 crore houses sanctioned under PMAY-U, a total of nearly 55.45 lakh has been completed and delivered to the beneficiaries. Remaining houses are at different stages of construction. The Ministry has advised States/UTs to expedite the construction of sanctioned houses so that these are completed within the stipulated timeline. There are no fixed yearly targets and houses are sanctioned based on project proposal submitted by States/UTs after approval of State Level Sanctioning and Monitoring Committee (SLSMC).

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Annexure referred in reply to LSUQ No. 2738 due for answer on 17.03.2022

State/UT-wise details of houses sanctioned and completed so far along with houses constructed during each of the last three years under PMAY-U

S. No.	States/UTs	Houses Sanctioned (Nos)	Houses Completed/ Delivered (Nos) *	Houses constructed during last three years2018-192019-202020-21		
1	A&N Islands	603	44	2010 10	-	23
2	Andhra Pradesh	20,44,345	4,86,005	2,60,223	30,100	98,391
3	Arunachal Pradesh	9,103	3,878	1,308	385	1,366
4	Assam	1,68,132	43,508	13,847	3,953	10,566
5	Bihar	3,65,333	1,02,343	37,464	13,229	23,317
6	Chandigarh	1,523	6,483	154	363	1,003
7	Chhattisgarh	3,09,914	1,48,500	42,096	35,423	48,084
8	D&NH and D&D	8,543	5,947	1,458	1,483	1,990
9	Delhi	26,646	50,626	17,579	6,320	6,720
10	Goa	3,537	3,479	392	425	2,892
11	Gujarat	8,97,338	6,58,069	1,95,638	1,11,871	1,63,889
12	Haryana	1,58,138	48,268	10,535	10,644	18,653
13	Himachal Pradesh	12,596	6,912	1,858	1,268	1,860
14	J&K	48,800	13,201	3,286	1,877	3,935
15	Jharkhand	2,35,240	1,10,481	31,343	12,775	23,793
16	Karnataka	6,89,046	2,64,452	94,920	30,591	67,375
17	Kerala	1,41,304	1,04,303	42,691	24,314	23,282
18	Ladakh	1,322	502	280	28	51
19	Lakshadweep	-	-	-	-	-
20	Madhya Pradesh	8,73,277	4,84,794	2,19,728	50,505	1,15,137
21	Maharashtra	13,94,064	6,07,272	1,20,918	1,17,042	1,49,187
22	Manipur	56,042	5,882	2,231	647	1,662
23	Meghalaya	5,174	1,729	431	-	642
24	Mizoram	39,997	4,836	632	1,832	1,367
25	Nagaland	32,331	7,940	1,394	276	1,552
26	Odisha	2,06,490	1,03,305	46,075	15,413	25,585
27	Puducherry	16,335	6,972	1,899	919	2,964
28	Punjab	1,14,301	49,809	9,335	12,272	17,117
29	Rajasthan	2,29,870	1,50,051	21,641	28,425	41,911
30	Sikkim	628	335	61	18	93
31	Tamil Nadu	7,24,993	4,62,428	1,57,589	66,089	1,21,631
32	Telangana	2,37,097	2,12,782	58,171	39,144	88,983
33	Tripura	91,800	56,118	28,663	6,261	10,287
34	Uttar Pradesh	17,40,796	10,22,177	2,97,612	1,65,638	2,99,776
35	Uttarakhand	62,911	23,816	5,669	5,137	5,188
36	West Bengal	5,61,209	2,87,836	89,509	45,997	76,238
	Total	115.09 Lakh	55.45 Lakh	18,16,650	8,40,664	14,56,511